

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 83 OF 2017

Dated : 23rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**U.P. Ceramics and Potteries Ltd.
Vs.**

...Appellant(s)

**Rajasthan Electricity Regulatory
Commission & Ors.**

...Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Abhishek Upadhyay for R-1

Mr. Ajatshatru S. Mina for R-2 to 4

ORDER

At the request of learned counsel for the parties, list this matter for hearing on **26.02.2020.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj